

30.5.2012

Nobody is responding for the applicant.
For Respondents: Sri Rajendra Singh

As there is no D.B. available today, let it be listed on
31.5.2012.

S.P.S.
(S.P. Singh)
M(A)

Girish/-

31-5-12

No sitting of D.B.

by 11 am on 4-7-12

Boe

04-7-12

Due to reference on account
of bad climate of Sh. Chaurav (Ratnag)
Adjudication adjourned to 30-8-12

Boe

OR
no R.A. has been
filed.
28/8/12



30.8.2012

O.A. No. 31/12

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

*OR
copy disorder
Listed 3-8-12
Approved
03-9-12*

List revised. It is 11.55 a.m.

No body is responding for the applicant.

Sri S.K.Awasthi for Sri Rajendra Singh is present, though Sri Rajendra Singh is on adjournment.

M.P. No. 404/12: This is a formal application for taking CA on record. Allowed. It is taken on record.

As there is no response from the side of the applicant, it is dismissed in default and for non-prosecution.

S.P.S.
Member (A)

A. Singh
Member (J)

HLS/-